PIRAMAL FINANCE LTD.
CIN: L65910MH1984PLC032639
Registered Office: 601,6th Floor, Piramal Amiti Building, Piramal Agastya Corporate Park, Kamani Junction, Opp. Fire Station, LBS Marg, Kurla (west), Mumbai-400070 -T +91 22 3802 4000
Branch Office: Plot No-6, Block A , Sector-2, Noida, U.P-201 301
1. Pankaj Kashyap - 9136178689 2. Nikki Kumar - 9650606340 3. Varun Kumar - 8445422518

E-Auction Sale Notice – Fresh Sale

Pursuant to taking possession of the secured asset mentioned hereunder by the Authorized Officer of Piramal Finance Ltd (Formerly Piramal Capital & Housing Finance Ltd.) under the **Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002** for the recovery of amount due from borrower/s, offers are invited by the undersigned for purchase of immovable property, as described hereunder, which is in the possession, on **'As Is Where Is Basis', 'As Is What Is Basis' and 'Whatever Is There Is Basis'**, Particulars of which are given below:

Loan Code/Branch/ Borrower(s) / Co-Borrower(s)/ Guarantor(s)	Demand Notice Date and Amount	Property Address _final	Reserve Price	Earnest Money Deposit (EMD) (10% of RP)	Outstanding Amount (23-01-2026)
Loan Code No.: BLSA0001C014, Meerut (Branch), Iklash Malik (Borrower), Shabanam S (Co Borrower 1) Monish Malik (Co Borrower 2)	Dt: 03-02-2025, Rs. 3305201.20/-, (Rs. Thirty Three lakh Five Thousand Two Hundred One Rupees and Twenty Paise)	All The piece and Parcel of the Property having an extent :- House Bearing Municipal No3123 B Part of One Residential Plot Bearing No. 19B, Part of Land in Khasra No 78, Iqbal Nagar Revenue Village Budhera Jahidpur Part of Land in Khasra No.78 Meerut Uttar Pradesh 250002 Boundaries As :- North :- Plot of Hakimuddin South :- Rasta 25 ft East :- Plot No Wasim West :- Plot of Najim	Rs. 4025350/-, (Rs. Forty lakh Twenty Five Thousand Three Hundred Fifty Rupees)	Rs. 402535/-, (Rs. Four lakh Two Thousand Five Hundred Thirty Five Rupees)	Rs. 4025503.56/-, (Rs. Forty lakh Twenty Five Thousand Five Hundred Three Rupees and Fifty Six Paise)
Loan Code No.: HLSA00055678 & HLSA00055678TU, Agra (Branch), SANDEEP (Borrower), Gunjan (Co Borrower 1)	Dt: 17-08-2024, Rs. 4613486.36/-, (Rs. Forty Six lakh Thirteen Thousand Four Hundred Eighty Six Rupees and Thirty Six Paise) & Dt: 17-08-2024, Rs. 1838705.86/-, (Rs. Eighteen lakh Thirty Eight Thousand Seven Hundred Five Rupees and Eighty Six Paise)	All The piece and Parcel of the Property having an extent :- Plot No.52, 53, 54, Property/House Id No.48/06/112/2A, H No.11/Sh/K-581/1/P-53-54, Part Of Plot No. Wake Sarai Hajjam, Khasra No.581 Sm Public School, Mauja Naraych Tehsil Etmadpur District Agra 283126 Boundaries As :- North :- Vacant Plot South :- Other'S Property East :- Vacant Plot West :- Road 24 Ft	Rs. 5705280/-, (Rs. Fifty Seven lakh Five Thousand Two Hundred Eighty Rupees)	Rs. 570528/-, (Rs. Five lakh Seventy Thousand Five Hundred Twenty Eight Rupees)	Rs. 5613701.4/-, (Rs. Fifty Six lakh Thirteen Thousand Seven Hundred One Rupees and Forty Paise) & Rs. 2249485.4/-, (Rs. Twenty Two lakh Forty Nine Thousand Four Hundred Eighty Five Rupees and Forty Paise)
Loan Code No.: HLSA0000749A, Aligarh (Branch), VINOD KUMAR GUPTA (Borrower), Brijeshi Varshney (Co Borrower 1)	Dt: 17-08-2024, Rs. 3212693.06/-, (Rs. Thirty Two lakh Twelve Thousand Six Hundred Ninety Three Rupees and Six Paise)	All The piece and Parcel of the Property having an extent :- Khet No. 2357, Mauja Kasba Koil -1, Pargana Koil, District Adarash Nagar (Avas Vikas Colony) Aligarh Uttar Pradesh- 202001 Boundaries As :- North :- Other'S Property South :- Road 11 Feet East :- Road 12 Feet West :- Other'S Property	Rs. 3949440/-, (Rs. Thirty Nine lakh Forty Nine Thousand Four Hundred Forty Rupees)	Rs. 394944/-, (Rs. Three lakh Ninety Four Thousand Nine Hundred Forty Four Rupees)	Rs. 3537264.4/-, (Rs. Thirty Five lakh Thirty Seven Thousand Two Hundred Sixty Four Rupees and Forty Paise)
Loan Code No.: M0081610, Agra (Branch), SAMEER SAMEER (Borrower), Rashidan (Co Borrower 1)	Dt: 24-03-2025, Rs. 2442602/-, (Rs. Twenty Four lakh Forty Two Thousand Six Hundred Two Rupees)	All The piece and Parcel of the Property having an extent :- Mauja Dhorra Mafi, Pargana & Tehsil Koil, Plot Khasra No. 57A Mi, Mauja Dhorra Mafi, Near N. B. Hospital Waqar Hospital, Agra-282002, Uttar Pradesh Boundaries As :- North :- Property Of Seller South :- Road 20' ft. Wide East :- Plot of Navidad Kha & Anno Begum West :- Plot of Other Person	Rs. 2544352.5/-, (Rs. Twenty Five lakh Forty Four Thousand Three Hundred Fifty Two Rupees and Fifty Paise)	Rs. 254435.25/-, (Rs. Two lakh Fifty Four Thousand Four Hundred Thirty Five Rupees and Twenty Five Paise)	Rs. 2758105.2/-, (Rs. Twenty Seven lakh Fifty Eight Thousand One Hundred Five Rupees and Twenty Paise)
Loan Code No.: HLSA0000386F, Aligarh (Branch), IRSHAD (Borrower), Shahjaadi (Co Borrower 1)	Dt: 17-08-2024, Rs. 1753917.24/-, (Rs. Seventeen lakh Fifty Three Thousand Nine Hundred Seventeen Rupees and Twenty Four Paise)	All The piece and Parcel of the Property having an extent :- Khet No. 103, Mullapara Bhujpura, Near Light House Bhujpura Pargana & Tehsil Koil, District Aligarh, Uttar Pradesh 202001 Boundaries As :- North :- House Of Sabir South :- House Of Mushtaq East :- Other'S Property / Road West :- Road 15 Feet	Rs. 1980000/-, (Rs. Nineteen lakh Eighty Thousand Rupees)	Rs. 198000/-, (Rs. One lakh Ninety Eight Thousand Rupees)	Rs. 2202394.4/-, (Rs. Twenty Two lakh Two Thousand Three Hundred Ninety Four Rupees and Forty Paise)
Loan Code No.: HLSA00087DC4 & HLSA00087DC4TU, Aligarh (Branch), SUDHIR UPADHAYAY (Borrower), LAXMI UPADHYAY (Co Borrower 1)	Dt: 24-03-2025, Rs. 1574777/-, (Rs. Fifteen lakh Seventy Four Thousand Seven Hundred Seventy Seven Rupees) & Dt: 24-03-2025, Rs. 1512079/-, (Rs. Fifteen lakh Twelve Thousand Seventy Nine Rupees)	All The piece and Parcel of the Property having an extent :- House No.1/483, Khet No.174, Kookadi Kheda @ Aurangabad, Near Goldi Tailor, Pargana & Tehsil Koil, Dist- Aligarh, Aligarh, Uttar Pradesh Boundaries As :- North :- Plot house of Dr K P Singh South :- House of seeta ram gupta East :- 8 ft Wide Road West :- House of Geetam sharma	Rs. 2828800/-, (Rs. Twenty Eight lakh Twenty Eight Thousand Eight Hundred Rupees)	Rs. 282880/-, (Rs. Two lakh Eighty Two Thousand Eight Hundred Eighty Rupees)	Rs. 1760683.12/-, (Rs. Seventeen lakh Sixty Thousand Six Hundred Eighty Three Rupees and Twelve Paise) & Rs. 1736840.12/-, (Rs. Seventeen lakh Thirty Six Thousand Eight Hundred Forty Rupees and Twelve Paise)
Loan Code No.: M0078263, Aligarh (Branch), MUVEEN KHA (Borrower), Tabassum Begum (Co Borrower 1)	Dt: 24-01-2025, Rs. 959001/-, (Rs. Nine lakh Fifty Nine Thousand One Rupees)	All The piece and Parcel of the Property having an extent :- Khasra No.73, Rorawar, New Abadi, Pargana & Tehsil Koil, Aligarh-202001. Boundaries As :- North :- 3' Wide Road South :- H/o Ramjani(Present Owner) East :- 25' Wide Road West :- H/o Bindu Kha	Rs. 2571300/-, (Rs. Twenty Five lakh Seventy One Thousand Three Hundred Rupees)	Rs. 257130/-, (Rs. Two lakh Fifty Seven Thousand One Hundred Thirty Rupees)	Rs. 1027045.27/-, (Rs. Ten lakh Twenty Seven Thousand Forty Five Rupees and Twenty Seven Paise)
Loan Code No.: M0058408 & M0058408TU, Aligarh (Branch), ARJUN VARMA (Borrower), JEETU VERMA (Co Borrower 1) YASHODA DEVI (Co Borrower 2)	Dt: 26-03-2024, Rs. 769122/-, (Rs. Seven lakh Sixty Nine Thousand One Hundred Twenty Two Rupees) & Dt: 26-03-2024, Rs. 520260/-, (Rs. Five lakh Twenty Thousand Two Hundred Sixty Rupees)	All The piece and Parcel of the Property having an extent :- KHET KHASARA NO. 219/10, NEW ABADI COLONY BARAULA JAFRABAD PAR. & TEH KOIL DISTT - ALIGARH 202001 Boundaries As :- North :- P/O POONAM DEVI South :- P/O OTHER East :- 12' WIDE ROAD, West :- KHET OF SAMANTI	Rs. 1901450/-, (Rs. Nineteen lakh One Thousand Four Hundred Fifty Rupees)	Rs. 190145/-, (Rs. One lakh Ninety Thousand One Hundred Forty Five Rupees)	Rs. 990380.93/-, (Rs. Nine lakh Ninety Thousand Three Hundred Eighty Rupees and Ninety Three Paise) & Rs. 656575.81/-, (Rs. Six lakh Fifty Six Thousand Five Hundred Seventy Five Rupees and Eighty One Paise)
Loan Code No.: M0135260, Noida - Sector 2 (Branch), MANISH (Borrower), URMILA (Co Borrower 1)	Dt: 27-05-2024, Rs. 2908117.4/-, (Rs. Twenty Nine lakh Eight Thousand One Hundred Seventeen Rupees and Forty Paise)	All The piece and Parcel of the Property having an extent :- Flat No Ff1 Without Roof Rights Property No B 153 Tehsil Loni, Distt Ghaziabad Khasra No 1306 Hayat Enclave Ghaziabad 201102 Boundaries As :- North :- Flat No. FF-6 / OtherProperty South :- Road East :- Entry Of Flat /Plot No. 154 West :- Shop No. S-1	Rs. 2558380/-, (Rs. Twenty Five lakh Fifty Eight Thousand Three Hundred Eighty Rupees)	Rs. 255838/-, (Rs. Two lakh Fifty Five Thousand Eight Hundred Thirty Eight Rupees)	Rs. 3438099.93/-, (Rs. Thirty Four lakh Thirty Eight Thousand Ninety Nine Rupees and Ninety Three Paise)
Loan Code No.: BLSA0002D334, Rohtak (Branch), RAKESH KUMAR (Borrower), PINKI DEVI (Co Borrower 1)	Dt: 16-10-2024, Rs. 1988999.52/-, (Rs. Nineteen lakh Eighty Eight Thousand Nine Hundred Ninety Nine Rupees and Fifty Two Paise)	All The piece and Parcel of the Property having an extent :- Kwt no. 126 khta 140 Killa 4//22 (9-4), 23(7-7), 24(5-19), 9//2(8-0), 3(8-0), 4(8-0), 5(6-10), 6(7-11), 7(7-11), 8(7-11), 9/1(4-4), 10/1(3-8), 60//1(7-4), 10(7-4), 11(7-4), 19/2(0-7), 20/1 Rohtak Haryana 124011 Boundaries As :- North :- Ombir house South :- Street 26 ft East :- Street 20 ft West :- House Amit s/o Suraj bhan	Rs. 2600000/-, (Rs. Twenty Six lakh Rupees)	Rs. 260000/-, (Rs. Two lakh Sixty Thousand Rupees)	Rs. 2437210.07/-, (Rs. Twenty Four lakh Thirty Seven Thousand Two Hundred Ten Rupees and Seven Paise)
Loan Code No.: 13300000953, Delhi - Pitampura (Branch), Pradeep Choudhary (Borrower), Poonam Devi (Co Borrower 1)	Dt: 20-02-2024, Rs. 1496281.46/-, (Rs. Fourteen lakh Ninety Six Thousand Two Hundred Eighty One Rupees and Forty Six Paise)	All The piece and Parcel of the Property having an extent :- prop no.40-B, 3rd flr rear with rof kh no.105/12 block E vil-Palam vishwas park uttam nagar New Delhi Delhi :- 110059 Boundaries As :- North :- vacant plot South :- Other prop East :- service lane West :- Road 17 ft	Rs. 1110000/-, (Rs. Eleven lakh Ten Thousand Rupees)	Rs. 111000/-, (Rs. One lakh Eleven Thousand Rupees)	Rs. 1896837.06/-, (Rs. Eighteen lakh Ninety Six Thousand Eight Hundred Thirty Seven Rupees and Six Paise)
Loan Code No.: PHLPGUR06000702 , Gurgaon (Branch), Ashok Rawat (Borrower), Nikita (Co Borrower 1)	Dt: 17-08-2023, Rs. 792523/-, (Rs. Seven lakh Ninety Two Thousand Five Hundred Twenty Three Rupees)	All The piece and Parcel of the Property having an extent :- Property No 40101B MC Ward No. 04 (Old) & New Ward No. 15 Tehsil Patodi Nearby Mata Mandir Gurgaon Pataudi Haryana 122503	Rs. 1150000/-, (Rs. Eleven lakh Fifty Thousand Rupees)	Rs. 115000/-, (Rs. One lakh Fifteen Thousand Rupees)	Rs. 746785.16/-, (Rs. Seven lakh Forty Six Thousand Seven Hundred Eighty Five Rupees and Sixteen Paise)
Loan Code No.: PHHLDEL04000538, Delhi (Branch), Krishan Chander (Borrower), Sangita Devi (Co Borrower 1)	Dt: 17-08-2023, Rs. 2412891/-, (Rs. Twenty Four lakh Twelve Thousand Eight Hundred Ninety One Rupees)	All The piece and Parcel of the Property having an extent :- Property ID no 0465WARD23 Khewat No 1299/1/1157 Khata No1926 Khasra No 501 1 2 502 1 1 0 Near Water Works Tank Bahadurgarh Chotu Ram Park, Jhajjar Road Bahadurgarh 124507	Rs. 1600000/-, (Rs. Sixteen lakh Rupees)	Rs. 160000/-, (Rs. One lakh Sixty Thousand Rupees)	Rs. 3020531.49/-, (Rs. Thirty lakh Twenty Thousand Five Hundred Thirty One Rupees and Forty Nine Paise)
Loan Code No.: PHHLNOI05000885 , Noida (Branch), Vivek Kumar (Borrower),	Dt: 23-02-2022, Rs. 2889247/-, (Rs. Twenty Eight lakh Eighty Nine Thousand Two Hundred Forty Seven Rupees)	All The piece and Parcel of the Property having an extent :- P8-2003, 19th Floor, Grand Paeonia, Project Prateek Grand City, 4/BS-01 and 4/BS-05, Siddhath Vihar, Ghaziabad, Uttar Pradesh - 201009	Rs. 6547500/-, (Rs. Sixty Five lakh Forty Seven Thousand Five Hundred Rupees)	Rs. 654750/-, (Rs. Six lakh Fifty Four Thousand Seven Hundred Fifty Rupees)	Rs. 4027474.33/-, (Rs. Forty lakh Twenty Seven Thousand Four Hundred Seventy Four Rupees and Thirty Three Paise)
Loan Code No.: BLSA000049A2, Delhi - Shahdara (Branch), SUHAIB KHAN (Borrower), Nisha Khan (Co Borrower 1) Raziya (Co Borrower 2)	Dt: 03-01-2024, Rs. 2807985/-, (Rs. Twenty Eight lakh Seven Thousand Nine Hundred Eighty Five Rupees)	All The piece and Parcel of the Property having an extent :- Khasra No 936 Siwal Khas SIWAL KHAS Pargana, Teshil & District Meerut 250501 Boundaries As :- North :- Property Of Owner South :- Gali 10 Ft East :- Property Of Umar Mohammad West :- Gali 6 Ft	Rs. 4632600/-, (Rs. Forty Six lakh Thirty Two Thousand Six Hundred Rupees)	Rs. 463260/-, (Rs. Four lakh Sixty Three Thousand Two Hundred Sixty Rupees)	Rs. 4181691.29/-, (Rs. Forty One lakh Eighty One Thousand Six Hundred Ninety One Rupees and Twenty Nine Paise)
Loan Code No.: M0095709, Noida - Sector 2 (Branch), RAJESH RAJESH (Borrower), Rishabh Bartala (Co Borrower 1) Shilpa (Co Borrower 2)	Dt: 17-08-2024, Rs. 2291442.06/-, (Rs. Twenty Two lakh Ninety One Thousand Four Hundred Forty Two Rupees and Six Paise)	All The piece and Parcel of the Property having an extent :- Plot No B 35, Western Front Side Portion Of 2Nd Floor, Flat No Sf 1, Plot Bearing No B 35, Village Ganga Vihar Ghaziabad Uttar Pradesh 201102 Boundaries As :- North :- Plot No. B-34 South :- 10' Wide Park East :- Entry & Flat No. Sf-2 West :- 30' Wide Road	Rs. 1517400/-, (Rs. Fifteen lakh Seventeen Thousand Four Hundred Rupees)	Rs. 151740/-, (Rs. One lakh Fifty One Thousand Seven Hundred Forty Rupees)	Rs. 2559818.23/-, (Rs. Twenty Five lakh Fifty Nine Thousand Eight Hundred Eighteen Rupees and Twenty Three Paise)
Loan Code No.: HLSA00061770, Noida (Branch), ARVIND KUMAR (Borrower), Babli Devi (Co Borrower 1)	Dt: 24-03-2025, Rs. 2817061/-, (Rs. Twenty Eight lakh Seventeen Thousand Sixty One Rupees)	All The piece and Parcel of the Property having an extent :- Khasra No.103 Min, Chipiyana Khurd URF Tigri Pargana And Tehsil Dadri, Shri Ram Properties, Ghaziabad-201318, Uttar Pradesh Boundaries As :- North :- 15 Feet Wide Road South :- Plot of Ashok Kumar East :- Plot of Kapil Kumar Sharma West :- 15 Feet Wide Road	Rs. 3240000/-, (Rs. Thirty Two lakh Forty Thousand Rupees)	Rs. 324000/-, (Rs. Three lakh Twenty Four Thousand Rupees)	Rs. 3129344.35/-, (Rs. Thirty One lakh Twenty Nine Thousand Three Hundred Forty Four Rupees and Thirty Five Paise)
Loan Code No.: HLSA0002E755, Ghaziabad - Raj Nagar (Branch), Abhinav Kumar Mishra (Borrower), Seema Mishra (Co Borrower 1)	Dt: 25-06-2024, Rs. 2549089/-, (Rs. Twenty Five lakh Forty Nine Thousand Eighty Nine Rupees)	All The piece and Parcel of the Property having an extent :- 1) Kh No 203, Lotus Park Apratment Surajpur Dadri Gautam Buddha Nagar Uttar Pradesh 201306 2) Flat no E 106, first floor, Towards block E, KH no 259,260,262,263, Near Surajpur Chowki, Gautam Budh nagar Uttar Pradesh 201306	Rs. 2525625/-, (Rs. Twenty Five lakh Twenty Five Thousand Six Hundred Twenty Five Rupees)	Rs. 252562.5/-, (Rs. Two lakh Fifty Two Thousand Five Hundred Sixty Two Rupees and Fifty Paise)	Rs. 3222118.38/-, (Rs. Thirty Two lakh Twenty Two Thousand One Hundred Eighteen Rupees and Thirty Eight Paise)
Loan Code No.: HLSA00048417, Ghaziabad - Raj Nagar (Branch), Abhinav Kumar Mishra (Borrower), Seema Mishra (Co Borrower 1)	Dt: 25-06-2024, Rs. 2132617.24/-, (Rs. Twenty One lakh Thirty Two Thousand Six Hundred Seventeen Rupees and Twenty Four Paise)	All The piece and Parcel of the Property having an extent :- 1) Kh No 203, Lotus Park Apratment Surajpur Dadri Gautam Buddha Nagar Uttar Pradesh 201306 2) Flat no E 106, first floor, Towards block E, KH no 259,260,262,263, Near Surajpur Chowki, Gautam Budh nagar Uttar Pradesh 201306	Rs. 2072975/-, (Rs. Twenty lakh Seventy Two Thousand Nine Hundred Seventy Five Rupees)	Rs. 207297.5/-, (Rs. Two lakh Seven Thousand Two Hundred Ninety Seven Rupees and Fifty Paise)	Rs. 2753718/-, (Rs. Twenty Seven lakh Fifty Three Thousand Seven Hundred Eighteen Rupees)
Loan Code No.: M0252857, Meerut (Branch), MANOJ KUMAR (Borrower), Babita Devi (Co Borrower 1)	Dt: 01-03-2024, Rs. 2166341.82/-, (Rs. Twenty One lakh Sixty Six Thousand Three Hundred Forty One Rupees and Eighty Two Paise)	All The piece and Parcel of the Property having an extent :- HOUSE NO 755 G Khasra No 611/612 Ekta Nagar Revenue Village Roshanpur Dorli Pargana Daurala Tehsil SardhanaDistt. Meerut Uttar Pradesh India 250001 Boundaries As :- North :- 48 Ft./ House Of Manoj South :- 48Ft./House Of Kanti Prasad. East :- 15 Ft./Property Shodaan Singh West :- 15 Ft./Rasta 12 Ft. Wide.	Rs. 3082500/-, (Rs. Thirty lakh Eighty Two Thousand Five Hundred Rupees)	Rs. 308250/-, (Rs. Three lakh Eight Thousand Two Hundred Fifty Rupees)	Rs. 2678549.45/-, (Rs. Twenty Six lakh Seventy Eight Thousand Five Hundred Forty Nine Rupees and Forty Five Paise)
Loan Code No.: M0078123 & M0078123TU, Gurgaon (Branch), VIVEK AGGARWAL (Borrower), Swati Gulati (Co Borrower 1)	Dt: 27-03-2023, Rs. 2136494.5/-, (Rs. Twenty One lakh Thirty Six Thousand Four Hundred Ninety Four Rupees and Fifty Paise) & Dt: 17-08-2023, Rs. 546221/-, (Rs. Five lakh Forty Six Thousand Two Hundred Twenty One Rupees)	All The piece and Parcel of the Property having an extent :- Plot No. V-04 Plot No. V-04 Plot No. V-04 Pargana Sikandrabad Village Panchayan Inayatpur Gautam Buddha Nagar Landmark : Sukantla Farm House City : Gautam Buddha Nagar Pin : 203202 State : Up Country : India	Rs. 2511000/-, (Rs. Twenty Five lakh Eleven Thousand Rupees)	Rs. 251100/-, (Rs. Two lakh Fifty One Thousand One Hundred Rupees)	Rs. 2866436/-, (Rs. Twenty Eight lakh Sixty Six Thousand Four Hundred Thirty Six Rupees) & Rs. 713073.73/-, (Rs. Seven lakh Thirteen Thousand Seventy Three Rupees and Seventy Three Paise)
Loan Code No.: BLSA00001400, Delhi (Branch), DEEPAK NAGAR (Borrower), Nitesh (Co Borrower 1)	Dt: 08-11-2023, Rs. 2204911.6/-, (Rs. Twenty Two lakh Four Thousand Nine Hundred Eleven Rupees and Sixty Paise)	All The piece and Parcel of the Property having an extent :- Part Of Khasra No 50 Village Dhoom Manikpur Pargana Khasra No 50 Village Dhoom Manikpur Gautam Budh Nagar Uttar Pradesh 203207	Rs. 6256250/-, (Rs. Sixty Two lakh Fifty Six Thousand Two Hundred Fifty Rupees)	Rs. 625625/-, (Rs. Six lakh Twenty Five Thousand Six Hundred Twenty Five Rupees)	Rs. 2691783.98/-, (Rs. Twenty Six lakh Ninety One Thousand Seven Hundred Eighty Three Rupees and Ninety Eight Paise)
Loan Code No.: M0050122, Delhi (Branch), KASIM ABBAS (Borrower), Nighat Fatma (Co Borrower 1)	Dt: 17-08-2023, Rs. 2049371/-, (Rs. Twenty lakh Forty Nine Thousand Three Hundred Seventy One Rupees)	All The piece and Parcel of the Property having an extent :- Flat No.F-1,Plot No.C-1/38 First Floor M I G Flat Front Side Without Roof Rights Flat No.F-1,Plot No.C-1/38 Village Brahmpura Alisa Bhopura 201005	Rs. 1650000/-, (Rs. Sixteen lakh Fifty Thousand Rupees)	Rs. 165000/-, (Rs. One lakh Sixty Five Thousand Rupees)	Rs. 2490789.64/-, (Rs. Twenty Four lakh Ninety Thousand Seven Hundred Eighty Nine Rupees and Sixty Four Paise)
Loan Code No.: HLSA00094361, Ghaziabad (Branch), NIRDESH KATARIA (Borrower), Harmukhi (Co Borrower 1)	Dt: 20-12-2024, Rs. 2026241.22/-, (Rs. Twenty lakh Twenty Six Thousand Two Hundred Forty One Rupees and Twenty Two Paise)	All The piece and Parcel of the Property having an extent :- Flat No.UGF-1, Upper Ground Floor Front RHS Side Without Roof Right MIG, Plot No.B-6/13, Situated at B - Block, DLF Ankur Vihar, Near MM Road, Saddulabad, Pargana and Tehsil Loni, Dist. Ghaziabad Uttar Pradesh 201102 Boundaries As :- North :- Plot No.B-6/14 South :- Plot No.B-6/12 East :- Plot No.B-9/12 West :- Road	Rs. 1662500/-, (Rs. Sixteen lakh Sixty Two Thousand Five Hundred Rupees)	Rs. 166250/-, (Rs. One lakh Sixty Six Thousand Two Hundred Fifty Rupees)	Rs. 2344039.14/-, (Rs. Twenty Three lakh Forty Four Thousand Thirty Nine Rupees and Fourteen Paise)
Loan Code No.: 13100000851, Ghaziabad (Branch), Ram Pramod (Borrower), Nand Kishor (Co Borrower 1)	Dt: 18-11-2024, Rs. 1633325/-, (Rs. Sixteen lakh Thirty Three Thousand Three Hundred Twenty Five Rupees)	All The piece and Parcel of the Property having an extent :- Flat No. 601,6th Floor, Jupiter Tower The Alien Court, Plot No. Gh- C-3/1 Industrial Area Tronica City Ghaziabad Uttar Pradesh - 201011	Rs. 2062500/-, (Rs. Twenty lakh Sixty Two Thousand Five Hundred Rupees)	Rs. 206250/-, (Rs. Two lakh Six Thousand Two Hundred Fifty Rupees)	Rs. 1908106.63/-, (Rs. Nineteen lakh Eight Thousand One Hundred Six Rupees and Sixty Three Paise)
Loan Code No.: 25600001189, Noida - Sector 2 (Branch), Pushpa Rani (Borrower), Heera Lal (Co Borrower 1)	Dt: 17-08-2024, Rs. 1581564.4/-, (Rs. Fifteen lakh Eighty One Thousand Five Hundred Sixty Four Rupees and Forty Paise)	All The piece and Parcel of the Property having an extent :- Flat no- S-3, Plot No-151, Second Floor Front LHS, Vikram Enclave Extn, Shalimar Garden Hadbast,Vill-Pasonda, Ioni, Ghaziabad Ghaziabad Uttar Pradesh :- 201005 Boundaries As :- North :- Other Property South :- Other Property East :- Other Property West :- Entry/Road	Rs. 1435000/-, (Rs. Fourteen lakh Thirty Five Thousand Rupees)	Rs. 143500/-, (Rs. One lakh Forty Three Thousand Five Hundred Rupees)	Rs. 1903706.75/-, (Rs. Nineteen lakh Three Thousand Seven Hundred Six Rupees and Seventy Five Paise)
Loan Code No.: BLSA00010989, Faridabad (Branch), RAVI KUMAR (Borrower), KAVITA (Co Borrower 1)	Dt: 27-05-2024, Rs. 1880955/-, (Rs. Eighteen lakh Eighty Thousand Nine Hundred Fifty Five Rupees)	All The piece and Parcel of the Property having an extent :- Khewat/Khata no. 242/250 NA Rect. no. 70, Killa no. 19min(7-0),20(7-13) Mauja Maroli, Tehsil Hodal Rect. No. 70, Killa No. 19min(7-0), 20(7-13)MARROLI FARIDABAD NEAR FATAK Faridabad 121106	Rs. 2524781/-, (Rs. Twenty Five lakh Twenty Four Thousand Seven Hundred Eighty One Rupees)	Rs. 252478.1/-, (Rs. Two lakh Fifty Two Thousand Four Hundred Seventy Eight Rupees and Ten Paise)	Rs. 2088755.53/-, (Rs. Twenty lakh Eighty Eight Thousand Seven Hundred Fifty Five Rupees and Fifty Three Paise)
Loan Code No.: BLSA00084B43, Ghaziabad (Branch), RANJEET SINGH (Borrower), MINAKSHI (Co Borrower 1)	Dt: 24-02-2025, Rs. 1203347/-, (Rs. Twelve lakh Three Thousand Three Hundred Forty Seven Rupees)	All The piece and Parcel of the Property having an extent :- Flat No Ugf 4, Upper Ground Floor,Rear Lhs Flat Without Roof Rights, Plot No B 6/13, Block B, Dlf Ankur Vihar, Village Saddulabad, Pargana Tehsil Loni, Near Mm Road Ghaziabad Uttar Pradesh 201102 Boundaries As :- North :- Plot no B 6/14 South :- Flat entry/flat no UGF 3/ plot no B 6/12 East :- Other property West :- Main entry/road 40 ft wide	Rs. 896850/-, (Rs. Eight lakh Ninety Six Thousand Eight Hundred Fifty Rupees)	Rs. 89685/-, (Rs. Eighty Nine Thousand Six Hundred Eighty Five Rupees)	Rs. 1371340.88/-, (Rs. Thirteen lakh Seventy One Thousand Three Hundred Forty Rupees and Eighty Eight Paise)
Loan Code No.: M0154933, Meerut (Branch), SAHIBE AALAM (Borrower), TAVASSUM (Co Borrower 1)	Dt: 26-03-2024, Rs. 879898.62/-, (Rs. Eight lakh Seventy Nine Thousand Eight Hundred Ninety Eight Rupees and Sixty Two Paise)	All The piece and Parcel of the Property having an extent :- Old House No.-96 & New House No.-79, Bani Saray Near Kaweriya Masjid, Meerut 250002. Boundaries As :- North :- 8' WD ROAD/ SIZE - 16'-6" South :- H/O SANIU / SIZE- 34'-6" East :- H/o Deedar/ Size-27.27'-0" West :- H/o Suraj Prakash/ Size-27.27'-0"	Rs. 1707750/-, (Rs. Seventeen lakh Seven Thousand Seven Hundred Fifty Rupees)	Rs. 170775/-, (Rs. One lakh Seventy Thousand Seven Hundred Seventy Five Rupees)	Rs. 951559.33/-, (Rs. Nine lakh Fifty One Thousand Five Hundred Fifty Nine Rupees and Thirty Three Paise)
Loan Code No.: M0178632, Meerut (Branch), Deepak Pal (Borrower), Kamini R (Co Borrower 1) Ankur (Co Borrower 2) Beer Singh (Co Borrower 3)	Dt: 25-07-2024, Rs. 3798872/-, (Rs. Thirty Seven lakh Ninety Eight Thousand Eight Hundred Seventy Two Rupees)	All The piece and Parcel of the Property having an extent :- Khasra no 440 & 441, Badhai kala Muzaffarnagar Uttar pradesh 251311 Boundaries As :- North :- 50 ft then 60 ft wide Charthwala Road South :- 51 ft then khet of Ashok East :- 187.57 Ft then property of Jal Singh West :- 187.57 Ft then property of Rajveer Singh	Rs. 5209600/-, (Rs. Fifty Two lakh Nine Thousand Six Hundred Rupees)	Rs. 520960/-, (Rs. Five lakh Twenty Thousand Nine Hundred Sixty Rupees)	Rs. 4024918.8/-, (Rs. Forty lakh Twenty Four Thousand Nine Hundred Eighteen Rupees and Eighty Paise)
Loan Code No.: M0071538, Delhi (Branch), DINESH CHAND (Borrower), PREM WATI DEVI (Co Borrower 1)	Dt: 18-11-2024, Rs. 2478942/-, (Rs. Twenty Four lakh Seventy Eight Thousand Nine Hundred Forty Two Rupees)	All The piece and Parcel of the Property having an extent :- House on Plot No-7(Part), 8, & 9, Khasra No-142 & 145, at Chamunda Colony, Near Primary school, Mauza- Tantura, Mathura Uttar Pradesh -281006 Boundaries As :- North :- Property of Ganesh & Malkhan. South :- Property of Kanhiya Lal. East :- 15' wide Road & House of Other West :- Property of Girraj Singh.	Rs. 4160200/-, (Rs. Forty One lakh Sixty Thousand Two Hundred Rupees)	Rs. 416020/-, (Rs. Four lakh Sixteen Thousand Twenty Rupees)	Rs. 2887734.04/-, (Rs. Twenty Eight lakh Eighty Seven Thousand Seven Hundred Thirty Four Rupees and Four Paise)
Loan Code No.: HLSA00063D38, Delhi (Branch), DEVENDRA (Borrower), Seema Devi (Co Borrower 1)	Dt: 25-07-2024, Rs. 1878087/-, (Rs. Eighteen lakh Seventy Eight Thousand Eighty Seven Rupees)	All The piece and Parcel of the Property having an extent :- House No.1285, The And Dist-Firozabad, Mauza Prempur, Raipura (Line Par) Govt. Hospital, Ram Nagar, Firozabad-283203. Boundaries As :- North :- 10ft Wide Road South :- House of Laxmi Gupta East :- House Of Kanthodevi West :- House Of Raju Jha	Rs. 2098800/-, (Rs. Twenty lakh Ninety Eight Thousand Eight Hundred Rupees)	Rs. 209880/-, (Rs. Two lakh Nine Thousand Eight Hundred Eighty Rupees)	Rs. 2364912.8/-, (Rs. Twenty Three lakh Sixty Four Thousand Nine Hundred Twelve Rupees and Eighty Paise)
Loan Code No.: M0105142, Delhi (Branch), VIJAY SINGH (Borrower), Kavita Kumari (Co Borrower 1) Satyapal Singh (Co Borrower 2) Chandravir Singh (Guarantor 1)	Dt: 23-04-2024, Rs. 1622256/-, (Rs. Sixteen lakh Twenty Two Thousand Two Hundred Fifty Six Rupees)	All The piece and Parcel of the Property having an extent :- Shop/Gata No-204B Lohakarera Runkata Agra Mauza Runkata Kirawali0 Agra Mathura Road Agra Near Pnb & Parihar Dhaba Agra Uttar Pradesh 282007 Boundaries As :- North :- Shop of Sunil. South :- Agra Mathura Highway. East :- 7'6" wide Common Passage. West :- Shop of Sunil & House Pooran Singh	Rs. 2625850/-, (Rs. Twenty Six lakh Twenty Five Thousand Eight Hundred Fifty Rupees)	Rs. 262585/-, (Rs. Two lakh Sixty Two Thousand Five Hundred Eighty Five Rupees)	Rs. 1884509.77/-, (Rs. Eighteen lakh Eighty Four Thousand Five Hundred Nine Rupees and Seventy Seven Paise)
Loan Code No.: BLSA00026C4D, Delhi (Branch), JITENDRA PATHAK (Borrower), RAJAVETI . (Co Borrower 1)	Dt: 24-01-2025, Rs. 984621/-, (Rs. Nine lakh Eighty Four Thousand Six Hundred Twenty One Rupees)	All The piece and Parcel of the Property having an extent :- Khasra No. 664 Mohalla Pinahat Dehat, Pargana Bah, Near Sarvodaya Inter College Agra, Uttar Pradesh, India 283123 Boundaries As :- North :- Rasta Chak Marg South :- Plot of shri Harnath East :- Rasta Chakmarg West :- Khet of Pt Ram Sevak	Rs. 3307812/-, (Rs. Thirty Three lakh Seven Thousand Eight Hundred Twelve Rupees)	Rs. 330781.2/-, (Rs. Three lakh Thirty Thousand Seven Hundred Eighty One Rupees and Twenty Paise)	Rs. 1230626.42/-, (Rs. Twelve lakh Thirty Thousand Six Hundred Twenty Six Rupees and Forty Two Paise)
Loan Code No.: 23400001205 & 23400001220, Delhi (Branch), Ali Ahmed (Borrower), Irshad Ahmed (Co Borrower 1)	Dt: 20-02-2020, Rs. 2093555/-, (Rs. Twenty lakh Ninety Three Thousand Five Hundred Fifty Five Rupees) & Dt: 27-10-2023, Rs. 806067/-, (Rs. E